

**SECTION 35AC OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON -  
NOTIFIED ELIGIBLE PROJECTS OR SCHEMES**

**NOTIFICATION NO. SO 3049(E) [NO.239/2015 (F.NO.V.27015/3/2015-SO (NAT.COM))], DATED 10-11-2015**

Whereas by notification of the Government of India, in the Ministry of Finance (Department of Revenue) number S.O. 2033 (E) dated 6<sup>th</sup> August, 2009, issued under sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 2, "A proposal for development and extension of the rural school, the rural hospital & community development work" by "Krishnamurti Foundation India, Vasant Vihar, Door No.124-126 (old No.64-65), Greenways Road, Raja, Annamalaipuram, Chennai - 600 028", Tamilnadu, as an eligible project or scheme for a period of three years beginning with financial year 2009-10 and which was extended further *vide* notification number S.O.2396(E) dated the 9.10.2012 for a period of three years ending with financial year 2014-15;

And whereas the said project or scheme is likely to extend beyond six years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project "A proposal for development and extension of the rural school, the rural hospital & community development work" which is being carried out by "Krishnamurti Foundation India, Vasant Vihar, Door No.124-126 (old No.64-65), Greenways Road, Raja, Annamalaipuram, Chennai - 600 028, Tamilnadu", without any change in the approved cost of Rs. 68.12 lakh, as an eligible project or scheme for a further period of three years commencing with the financial year 2015-16 i.e 2015-16, 2016-17 & 2017-18.

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